

DIVISION BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.118/2023 IN CP (IB) NO.08/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	VINAYAKA FINLEASE PVT. LTD. V/S SHREEMAA INFREALETY PVT. LTD.
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Surendra Kumar, Adv.

*: For the Financial Creditor
& Res. in IA No.118/2023*

NONE

*: For the Corporate Debtor
& Applicant in IA No.118/2023*

ORDER

- 1.** Ld. Counsel representing the Financial Creditor is present through VC and states that he has received an information from the learned arguing counsel, Sh. Aman Kumar Dwivedi that he is not available due to his forthcoming marriage.
- 2.** In view of the aforesaid situation, let the matter be adjourned for further hearing on 21st May, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

22nd April, 2024

*Kavya Prakash Srivastava
(Stenographer)*